

However, the Government of India had issued a Model Prison Manual in 2016, which contains detailed guidelines on standardisation and improvement of prisons.

The Government of India, from time to time, provides appropriate assurances about prison conditions in extradition matters.

Theft and burglary in Timarpur, Delhi

1041. DR. ANIL AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of theft and burglary cases took place in Sanjay Basti, Timarpur (JJ Colony) under Timarpur Police Station in the North District of Delhi from 1st January, 2018 to October, 2018;
- (b) the number of FIRs registered in this regard, month-wise and name-wise;
- (c) the number of cases solved by Delhi Police so far; and
- (d) when the rest of the cases are to be solved by the Police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Five cases of theft and burglary (01 case in January, 03 cases in February and 01 case in July) were registered by Delhi Police in Sanjay Basti (JJ Colony) under Police Station Timarpur in the North District of Delhi during the period from 01.01.2018 to 30.10.2018. As reported by Delhi Police, sincere efforts are being made by them to solve the cases.

Children missing in Delhi

1042. DR. ANIL AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of children went missing in Delhi during the last three years *i.e.* 2016, 2017 and 2018, till date;
- (b) out of them, how many children were traced during the same period;
- (c) whether there is any check on the Anti-Human Trafficking Units; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Details of children went missing and traced in Delhi during the last three years and the current year (upto 30.11.2018) are as under:—

Year	Number of children went missing	Number of children traced
2015	7928	6390
2016	6921	5109
2017	6454	4391
2018 (upto 30.11.2018)	6053	3706

(c) and (d) Standard Operating Procedure (SOP) has been formulated by Delhi Police for dealing with cases of missing children and Standing Order has been issued regarding duties of police in case of missing children. Delhi Police has also issued Circulars No. 18/2011 and 25/2012 regarding functioning of Anti-Human Trafficking Unit (AHTU) in Districts and Crime Branch of Delhi Police. Joints CP/Ranges are mandated to hold monthly meeting with respective Anti-Human Trafficking Units to review progress of the case under investigation with AHTU.

Restrictions on issuance of FCRA certificates

1043. SHRI AHAMED HASSAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has put restrictions on issuance of Foreign Contribution Regulation Act (FCRA) certificates for voluntary organisations;

(b) if so, the reasons therefor;

(c) how many FCRA certificates have been issued in the period of 2015-17 to voluntary organisations;

(d) whether Government is planning to amend rules for providing legal avenues for foreign funding to voluntary organisations; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) No, Sir. No such restriction has been put by the Ministry. FCRA registration certificates to voluntary organizations are being issued as per the provisions of the Act and rules made thereunder.